

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1790  
ANSWERED ON:04.12.2006  
IMPROVEMENT IN CONSUMER PROTECTION COUNCIL  
Meghwal Shri Kailash;Reddy Shri Karunakara G.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether steps have been taken to strengthen and enhance the effectiveness of working of Central Consumer Protection Council for better consumer protection;
- (b) if so, the status of the various working groups constituted in this regard alongwith the recommendations made by these working groups;
- (c) the status of implementation of the said recommendations;
- (d) whether a New National Consumer Policy is proposed to be framed; and
- (e) if so, the time by which it is likely to be framed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a) : Yes, Sir. The Central Consumer Protection Council (CCPC) has been restructured and the number of its members has been reduced from one hundred fifty to thirty five so as to facilitate frequent meetings as also for more meaningful and focussed discussions.
- (b) : No such working group was constituted to strengthen and enhance the effectiveness of working of CCPC.
- (c) : In view of (b) above, does not arise.
- (d) : A draft National Consumer Policy prepared by the Department of Consumer Affairs is being finalized in consultation with other Ministries/Departments.
- (e) : The time frame cannot be indicated at this stage.